

be decided in the light of the recommendations of the Committee.

*Statement*

Sl. No.	Name of the Court	Pendency at the end of June, 1971.
	<b>SUPREME COURT</b>	7,992
	<b>HIGH COURTS</b>	
1	Allahabad	69,293
2	Andhra Pradesh	15,869
3	Assam & Nagaland	4,428
4	Bombay	38,021
5	Calcutta	73,196
6	Delhi	15,796
7	Gujarat	14,596
8	Himachal Pradesh	1,308
9	Jammu & Kashmir	1,605
10	Kerala	31,625
11	Madhya Pradesh	15,745
12	Madras	34,964
13	Mysore	16,334
14	Orissa	7,041
15	Patna	17,688
16	Punjab & Haryana	25,783
17	Rajasthan	9,843
		<b>3,93,137</b>

**Price Fixation of Cotton**

\*210. S. P. BHATTACHARYYA : Will the Minister of FOREIGN TRADE be pleased to state the principles of price fixation of Cotton ?

THE MINISTER OF FOREIGN TRADE (SHRI L.N. MISHRA) : Market prices of cotton are governed by demand and supply position. The support prices are, however, announced by the Government. These are based on the recommendations of Agricultural Prices Commission, which takes into account relevant factors like cost of production, the levels of inter-commodity structure of support prices and due return on the produce.

डा० भगवान दास मेमोरियल ट्रस्ट, नई दिल्ली द्वारा दायर किए गए मामले

1194. श्री अम्बेश . क्या बिचि और न्याय मंत्री यह बनाने की कृपा करेगे कि :

(क) गत दो वर्षों के दौरान श्री वे० बी० एण्डले, अतिरिक्त किराया नियंत्रक के पास डा० भगवान दास मेमोरियल ट्रस्ट, 2-एफ, लाजपत नगर, नई दिल्ली, द्वारा दायर किये गए कितने मामलो की अब तक सुनवाई हुई है; और

(ख) इनमे से कितने मामलो का निर्णय उक्त ट्रस्ट के पक्ष मे हुआ ?

बिचि और न्याय मंत्री (श्री एच० आर० गोखले) . (क) पाच ।

(ख) पाच के पाच ।

**Opening of a New Railway Station at Manwala on Sirsa-Bhatinda Rail Track**

1195 SHRI B S BHAURA : Will the Minister of RAILWAYS be pleased to state :

(a) the number and names of new Railway Stations opened in Punjab during the current year;

(b) whether the Railway Authorities have any proposal to open new Station at village Manwala on Sirsa-Bhatinda rail track on Northern Railway; and

(c) if so, the date of opening ?